

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 107 of 2012**

**Dated : 11<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**Appeal No. 43 of 2012**

**Powergrid Corporation of India Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. R.B. Sharma, BRPL**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **18.03.2013**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/ak**